NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/61/2016

NAME OF THE PETITIONER(S)

: Shri. T. Sathiah

NAME OF THE RESPONDENT(S)

: Kothacheruvu Plantations & Industries Pvt Ltd and 4 Others

UNDER SECTION

: 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

OI. S. JAYAKUMA

Coursel for Etitioner

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<u>ORDER</u>

Counsel for Petitioner present. He has filed the affidavit sending notice to R3 along with postal receipt and track delivery report for effecting service on R3. Counsel for the Petitioner also submitted another affidavit along with notice, postal receipt in relation to the service previded on R2. The same is placed on record. He submitted that he is awaiting for delivery report. Service on R3 is held sufficient. R3 is proceeded ex parte. Counsel for the Petitioner is directed to submit report in relation to the delivery of notice on LRs of R2. Put up on 24.08.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)